

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
LOK SABHA
UNSTARRED QUESTION NO. 898
TO BE ANSWERED ON 04.02.2026**

RECLAMATION OF WATER BODIES IN GOA

898. SHRI CAPTAIN VIRIATO FERNANDES:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is aware that the Railways has reclaimed and filled low-lying areas, water bodies, natural drains, nullahs, and canals near fields and rivers for the railway project between Collem and Vasco da Gama without consultation with State Water Resource Department (WRD), Disaster Management Authority, Agricultural Department, Goa Coastal Zone Management Authority (GCZMA), and also local governing bodies like the Panchayat and if so, the details thereof;**
- (b) the details of the steps being taken to address the environmental and local concerns arising from these actions;**
- (c) the details of the corrective measures taken by Railways with respect to directives by WRD/GCZMA to the Railways to restore to original state; and**
- (d) the details of the measures proposed by the Government to ensure compliance with environmental regulations and effective engagement with State authorities and also local stakeholders for this project moving forward?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (d): To improve the rail connectivity of Goa region, doubling of Hosapete-Hubballi-Londa-Vasco-da-Gama (312 Km) has been taken up. Out of total 312 Km, doubling of 261 Km length has been completed.

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Completion of this project will improve mobility and connectivity of goods & passengers from Goa to other parts of the country.

Before carrying out any new line/doubling projects, detailed survey is carried out to finalize for alignment, deciding location and nature of various structures such as bridges, tunnels, stations, etc. It depends on the topography of the area, availability of materials, cost etc. in consultation with various stakeholders.

Accordingly, Detailed Project Report (DPR) for the above project was prepared so that there is minimum damage to ecology and water bodies. Due consultation has been carried out with concerned authorities during preparation of DPR/Survey.

Further, regular meetings and site inspections are conducted with concerned authorities to identify various issues and take corrective measure as deemed fit.
